

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 01

IA(I.B.C)/ 2073(MB)2024 IN C.P. (IB)/745(MB)2022

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **01.05.2024**

NAME OF THE PARTIES : **Srei Equipment Finance Limited**

Vs

Acira Consultancy Private Limited

For FC : Adv. Nausher Kohli a/w Adv. Disha Shah a/w Adv. Abhinav Palsikar
i/b SDS Advocates

For CD (For Applicant in IA 2073/2024) : Adv. Azi Mand

Section 7 of IBC

ORDER

IA 2073/2024

List on 07.05.2024 the above IA as well as main C.P for hearing.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)